

Contested Commercial Cases disposed during the month of March, 2022

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Settled)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Execution/1/2020	2020	M/S Armstrong Properties Pvt. Ltd. Vs Chandidas Mukherjee	Tapan Kumar Manna	08-01-2020	Yes ** pre-institution mediation falls jurisdiction DLSA	15-03-2022	797	Contested	Na	Na	Companies Act, 151
2			Title Suit/10/2021	2021	ABP Private Limited Vs Ambar Nath Bhattacharya	Hiran Chatterjee	13-04-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	21-03-2022	342	Contested	Na	Na	Arbitration and Conciliation Act, 9
3			Arbit. Case/35/2019	2019	State of West Bengal Vs Rajpath Contractors and Engineers Ltd.	Gopal Chandra Bera	07-11-2019	Yes ** pre-institution mediation falls jurisdiction DLSA	31-03-2022	875	Contested	Na	Na	
4	Commercial Court at Asansol	Paschim Bardhaman	No Data provided Till Now											
5	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 36/2020	2020	Sabina Yasmin Vs Humayun Kabir Mondal	ABHINABA BANERJEE	17-12-2020	No	07-03-2022	445 Days	Contested	-	-	Arbitration and Conciliation Act, 1996 Sec 9
6			Misc Case 3/2022	2022	Uma Mondal Vs Sun Construction	ASHOK KUMAR ROY	10-01-2022	No	21-03-2022	70 Days	Contested	-	-	Arbitration and Conciliation Act, 1996 Sec 9
7			Misc Case 1/2021	2021	Amlan Chowdhury and Ors Vs. Amit Guha Roy	Paramita Maity	06-01-2021	No	25-03-2022	443 Days	Contested	-	-	Arbitration and Conciliation Act, 1996 Sec 9
8	Commercial Court at Siliguri	Darjeeling	No Data provided Till Now											